

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:146
ANSWERED ON:01.12.2004
LEGISLATION TO CURB JUNK MAIL ON INTERNET
Maheshwari Smt. Kiran;Rao Shri Kavuru Samba Siva

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

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(a) whether the Junk Mail on the internet are reaching alarming proportions and the Government is planning to come out with legislation to curb this menace;

(b) if so, the details in this regard; and

(c) the time by which the proposed legislation is likely to come into force?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR.SHAKEEL AHMAD)

(a), (b) and (c): Government is aware that the junk mails on the internet are reaching alarming proportion. An Inter-Ministerial Working Group on Cyber Laws & Cyber Forensics set up by the Government under the chairmanship of Secretary, Department of Information Technology having members from industry, institutions, experts and concerned - government departments has examined the entire issue and based on its recommendations action for amendment to the IT Act, 2000 is underway. The subject matter of junk mail has also been studied in depth. It requires harmonisation with technological developments taking place internationally and global feedback on the need and adequacy of the appropriate legislation. Department t therefore intends to take suitable action at the appropriate time when the global position becomes clear.